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Separate paging is given to this part in order that it may be filed as a Separate Compilation.

## PART V

### Bills introduced in the Gujarat Legislative Assembly

(To be translated into Gujarati and the translation to be published in the *Gujarat Government Gazette*. The date of publication to be reported.)

The following Bill is published with the consent of the Speaker given under the proviso to rule 127A of the Gujarat Legislative Assembly Rules:-

### THE GUJARAT AGRICULTURAL UNIVERSITIES (SECOND AMENDMENT) BILL, 2014.

### GUJARAT BILL NO. 26 OF 2014.

#### A BILL

*further to amend the Gujarat Agricultural Universities Act, 2004.*

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

1. This Act may be called the Gujarat Agricultural Universities (Second Amendment) Act, 2014. Short title.
2. In the Gujarat Agricultural Universities Act, 2004, in section 10, in sub-section (1), in clause (b), for the words "sixty-five years", the words "seventy years" shall be substituted. Amendment of section 10 of Guj. 5 of 2004.

Guj. 5 of  
2004.

**STATEMENT OF OBJECTS AND REASONS**

Section 10 of the Gujarat Agricultural Universities Act, 2004 provides for the appointment of the Vice-Chancellor of the University. Clause (b) of sub-section (1) of the said section *inter alia* provides for the qualifications and age limit of a person who may be appointed as the Vice-Chancellor. Accordingly, a person who has attained the age of more than sixty-five years on the date of appointment is not eligible for appointment as the Vice-Chancellor. Since the Vice-Chancellor of the University can continue to hold his office till he attains the age of seventy years under clause (a) of proviso to sub-section (4) of section 10, it is considered necessary to amend the age limit of sixty-five years specified in clause (b) of sub-section (1) of the said section 10, to seventy years.

This Bill seeks to amend the said Act to achieve the aforesaid object.

Dated the 27<sup>th</sup> October, 2014.

**BABUBHAI BOKHIRIA.**

By order and in the name of the Governor of Gujarat,

Gandhinagar,  
Dated the 28<sup>th</sup> October, 2014.

**C. J. GOTHI,**  
Secretary to the Government of Gujarat,  
Legislative and Parliamentary Affairs Department.